

seeing the importance, during the whole of the Seventh Plan the Government of India has allotted only Rs. 41 lakhs. Seeing the importance of it, Rs.41 lakhs for the whole five year is nothing, strictly speaking, if you want to develop Goa as an important place.

I also know that there is much difference between the ITDC projects and the State projects. ITDC projects are far better and well-maintained. Keeping in view this, will the Minister in the Eighth Five Year Plan identify certain places of national importance and allot more money so that their contribution can be higher?

**SHRI MADHAV RAO SCINDIA:** This is a question about policy. But I would like to thank the Hon. Member for the compliments he has paid to the ITDC.

#### Aircraft Accidents due to Bird-Hit

\*657 SHRI BIJOY KRISHNA  
HANDIQUE:

**SHRIMATI VASUNDHARA RAJE:**

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the details of aircraft accidents due to bird-hit during the last three years airport-wise;

(b) the extent of damages and loss of revenue on this account during the above period.

(c) whether the Government have any scheme to eradicate bird hazard in the vicinity of airports; and

(d) if so, the details of progress made in this regard?

**THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI M.O.H. FAROOK):** (a) to (d). A statement is laid on the Table of the House.

#### STATEMENT

(a) There were no aircraft accidents due to bird hit during the last three years. However, the bird hit incidents during the last three years are as follows:-

Year	1988	1989	1990	1991
Bird hits	162	138	138	42 (till date)

(b) The losses on account of repair cost (in lakhs) to aircraft due to bird bit incidents for the last three years are as follows:-

Year	1988	1989	1990
Losses	240	546	724

(c) and (d). Yes, Sir, Government have formulated various schemes to reduce the bird incidents which are implemented by the Task Forces at major civil aerodromes and by the Airfield Environmental Management Committees at other civil airports.

**SHRI BIJOY KRISHNA HANDIQUE:** Mr. Speaker, Sir, unhygienic conditions and

particularly garbages in the vicinity of the airports generally attract birds. On the other hand, eviction of slum dwellers without providing any alternative site smacks of harsh and inhumanistic approaches. So, my question is, will the Hon. Minister inform the House whether the International Air Transport Authority has any scheme for providing funds for maintenance of hygienic condi-

tions of the slums particularly since revenue losses as a result of damages and grounding caused by bird hits have run to several crores?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA): No, Sir.

SHRI BJOY KRISHNA HANDIQU: Since it is stated in the statement laid on the Table of the House, that the airports management authorities are being involved in implementing the measures, will the Hon. Minister spell out some specific measures formulated, specifically from the environment point of view?

SHRI M.O.H. FAROOK: There are lot of measures that we have taken. They are: (1) Removal of trees within the airports and (2) Removal of shrubbery and cultivation within the aerodromes.

(3) Levelling of infield areas within the aerodromes.

(4) Control of vegetation within the aerodromes with plantation of dub grass.

(5) Pegion proofing of hangers and various buildings.

(6) Removal of cattle from the air fields.

(7) Control of non-vegetarian wastes in the vicinity of the airports - to remove vultures and Pariah kites - through modern carcass and garbage processing units.

SHRI E. AHAMED: Sir, in the reply it was given that in the year 1988, there were 162 bird hits and the repair cost was Rs.240 lakhs; in 1989, there were 138 bird hits and the repair cost was Rs.546 lakhs; and in 1990 there were 138 bird hits and the repair cost was Rs.724 lakhs. I want to know from the Minister the reason for the difference of a large amount in repair cost in 1990 when compared to the year 1989. Was it because of the impact of the bird hit? Or was it because of any other reason?

Also I want to know from the Minister whether the Government is proposing to take measures to clear from the bird hit, in Delhi as well as in Trivandrum, which is the normal phenomenon.

SHRI MADHAV RAO SCINDIA: The different in repair cost really depends on which place the bird hits and which particular component of the aircraft. Naturally, the engineering and replacement cost will differ from case to case.

SHRI P.S. CHETAN CHAUHAN: Sir, two years back there was a report in the newspaper that compared to the accidents with the bird hits between the Indian Airlines and the Indian Air Force, it was seen that the accidents of the Indian Air Force were about five times less than those of the Indian Airlines and the reason given was, may be the planes of the Indian Airlines were running late; the pilots were not very careful like switching on and switching off the lights. Will the Minister take some kind of action on this?

Also in Hong Kong and in Singapore they have come out with some kind of a noise, a bomb or a cracker which can be burst before taking off. Is the Ministry thinking of adopting something like this?

SHRI MADHAV RAO SCINDIA: Sir, the Hon. Member has been informed wrongly by the newspaper because I have the percentage distribution and a number of bird strikes between 1980 and 1988, eight year period. Seventy-six per cent of the total bird strikes was incurred by the Indian Air Force. As far as Indian Airlines is concerned, it was only 13.5 per cent and the Air India was 0.7 per cent.

SHRI P.S. CHETAN CHAUHAN: What about the second part of my question?

MR. SPEAKER: That is being done here.

SHRI YAIMA SINGH YUMNAM: May I know from the Hon. Minister the number of accidents other than the bird hits?

MR. SPEAKER: For this, he will require a notice.

SHRI MADHAV RAO SCINDIA: These were not the accidents because of bird hits.

#### Collection of Revenue by Delhi Electric Supply Undertaking

\*658. SHRI MADAN LAL KHURANA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether there has been a substantial shortfall in the collection of revenue by the Delhi Electric Supply Undertaking during the first two months of the current financial year;

(b) if so, the amount collected during the period and the comparative figures for 1990;

(c) the reasons for the shortfall in collection; and

(d) the steps proposed to be taken to tone up the collection machinery?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (d). A statement is laid on the Table of the House.

#### STATEMENT

(a) to (c). The total revenue collection of the Delhi Electric Supply Undertaking (DESU) during the first two months (April-May, 1991) of the current financial year is Rs. 102.10 crores, which is higher than the figure of Rs. 80.56 crores for the corresponding period of 1990.

(d) The steps taken to improve the revenue collection include intensification of raids to detect theft/misuse of power, reduction in the time gap in issuing the first bill for a new connection, checking of meters where the consumption is found to be abnormally low.

[*Translation*]

SHRI MADAN LAL KHURANA: I would like to know from the Hon. Minister the percentage of theft of power of D.E.S.U. and the loss in crores due to one per cent of it?

SHRI KALP NATH RAI: Hon. Member has asked whether there is increase or deficit in the revenue. The revenue has increased as compared to the previous position. During the last month 25,970 raids were conducted and 344 FIRs were lodged. Many people were jailed and many other steps have been taken for realisation of revenue for electricity. There is considerable increase in the revenue earnings.

SHRI MADAN LAL KHURANA: I have asked the percentage of theft of electricity and the loss due to one per cent theft.

SHRI KALP NATH RAI: Your question has no relevance to the main question.

SHRI MADAN LAL KHURANA: You have clearly said in your reply that steps are being taken to check the theft of electricity. My question is the amount of theft committed?

SHRI KALP NATH RAI: The full details of theft are known to Shri Madan Lalji? (*Interruptions*)

SHRI MADAN LAL KHURANA: My question is that due to 1 per cent of theft how much amount of money is lost... (*Interruptions*)... the number of such commercial parties in Delhi against whom more than one crore rupees is outstanding which remain to be realised by D.E.S.U. and the time by which these are to be realised, and the reasons of non-realisation of this amount.

SHRI KALP NATH RAI: Mr. Speaker, Sir, you are well aware of the fact that we have Industrial Consumers and Commercial Industries. You will be glad to know that seven industrial furnaces are closed and